NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 15.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.34/BB/ 2017		Admission	Rule-6(1) of I&B	Greenply Industries Ltd. Vs Nitesh Housing Developers Pvt. Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

SURATR MANTESHWAR

9845005551

betweener

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Counsel for petitioner is present. Today the matter is listed for admission. Counsel for petitioner is directed to comply the objections. Counsel has no objection for issuing notice to the respondent at the first instance. Counsel also clarified that notice of demand was delivered to the respondent and tracking details obtained from the India Post website is clear about the service of notice on the respondent.

Since the counsel has no objection to issue notice to the respondent at the first instance, issue notice to the respondent by 06.07.2017.

MEMBER (J)

MEMBER (T)